NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

Mention

C.P.No. 252/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th May, 2017, 10.30 A.M

Name of the Company	Sanjay Kariwala & Ors.
	-Versus-
	Kariwala Sarees Pvt.Ltd. & Ors.
Under Section	241/242
No. Representa	nation of Authorized Appearing on behalf of Signature with date ETTERS)
1. MR. JISHNU SAH 2. MR. NIRMALYA 3. Mg. PRITHA BAS 4. MR. ROSHAN S	DASGUPTA, ADV. For petitioners from 30/5/17
1. Mr. JWAPNA 2. MR. SIDI	CHOUSEY ADV DHARTH SHARMA ADV.) FOR PONDENLY RESPONDENLY No. 2,3,485 3015717

ORDER

Ld. Counsels for the petitioners and the respondent nos. 2, 3, 4 and 5 are present.

Heard. Admit.

Reply may be filed within four weeks, thereafter rejoinder, if any, may be filed within two weeks.

Both the parties are directed to maintain status quo regarding composition of Board of Directors, shareholdings and fixed assets.

List the matter on 26/07/2017.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)